

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-125/2008(Pt.)/11535 /A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar,  
Gauhati High Court,  
Aizawl Bench, Aizawl.

Dated Guwahati the 6<sup>th</sup> December, 2024.

Sub:- **Child Care leave.**

Ref:- Your letter No.P.20012/2/2021-HC(AB)/234 dated 05.11.2024.

Sir,

With reference to the above, I am directed to inform you that Smti Ngursangzuali Sailo, Judge, Special Court, ND&PS, Aizawl has been granted **child care leave for 9 (nine) days w.e.f. 27.11.2024 to 05.12.2024**. A senior Judicial Officer available at the station would remain in-charge of her Court and Office during her absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-125/2008(Pt.)/11536-11537 /A, dated** , 06-12-24

Copy to:

1. Smti Ngursangzuali Sailo, Judge, Special Court, ND&PS, Aizawl.
2. The Project Manager, Gauhati High Court.

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

*Smti*